

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1288 OF 2008
BEFORE THE REGISTRAR SUNIL THOMAS

HIRAMAN Appellant (s)

VERSUS

STATE OF MAHARASHTRA Respondent(s)

(With appln(s) for bail and office report)

Date: 25/11/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Javed Mahmud Rao,Adv.
Mr. Shahid Ali Rao,Adv.

For Respondent(s)

Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following
O R D E R

Original records received. Additional documents not
filed. It is submitted that no further steps are required.
Hence, place the matter before the Hon'ble Court, as per
Rule.

(SUNIL THOMAS)
Registrar